

State Government:

As far as the State Governments are concerned, every State Governments have their own Recruitment Rules for appointment of Urban Planners and more or less follow TCPO recruitment rules as model.

The status of sanctioned and filled up posts are given as under:

	Sanctioned Posts	Filled up Posts	Vacant Posts
1. TCPO	25	21	4
2. State Town & Country Planning Department (for 26 States)	1563	932	631

(c) There is no proposal at present to set up Indian Institute of Urban Management as proposed by High Power Expert Committee in its Report on Urban Infrastructure and Services.

(d) The Government of India has already enacted School of Planning and Architecture Act, 2014 which enables School of Planning and Architecture to be at par with Indian Institute of Technology. The Act has given scope for revamping of the planning education in India by revising the course curricula in view of emerging issues of Urban Development and latest initiatives of Government of India viz., New Urban Development Mission, Smart Cities Scheme, HRIDAY and Swatch Bharat Mission. Urban Planners passing out of the Planning Schools will be in a position to understand the problems and accordingly can provide workable solutions.

Twelve cities under HRIDAY scheme

91. DR. R. LAKSHMANAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government had identified twelve cities across the country for development under Heritage City Development and Augmentation Yojana (HRIDAY) scheme; and

(b) if so, the parameters/criteria which Government took into consideration for development these twelve cities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SURPIYO): (a) Yes, Sir.

(b) The criterion for selection of these cities is their rich heritage and cultural history.